

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 234
TO BE ANSWERED ON 18.12.2017

ASHRAM SCHOOLS FOR ST STUDENTS

234. KUMARI SHOBHA KARANDLAJE:
SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Scheme of “Setting up of Ashram Schools in Tribal Sub-Plan (TSP) Areas” is demand-driven and implemented through the State Governments/UTs and if so, the details thereof;
- (b) whether the Government has opened/proposed to open Ashram Schools for students belonging to Scheduled Tribes (STs) in the country and if so, the details thereof, State/UT-wise;
- (c) the current number of Ashram Schools opened for ST boys and girls by various State Governments as on date, State/UT-wise including Chhattisgarh;
- (d) the details of the funds allocated for Ashram Schools during the last three years and current year and performance of the Scheme during the said period; and
- (e) whether the various State Governments have submitted proposals for setting up new Ashram Schools and to build buildings for such schools and if so, the details thereof, State/UT-wise and the time by when funds are likely to be released for the construction of such buildings?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(SHRI JASWANTSINH BHABHOR)

(a) to (c): Yes, Madam. The scheme “Setting up of Ashram Schools in Tribal Sub-Plan (TSP) Areas” is demand driven and implemented through the State Governments/UTs. As per extant provisions of the Scheme, State Governments are eligible for 100% central share for construction of all Girls’ Ashram Schools and also for construction of Boys’ Ashram Schools in naxal affected areas. The funding pattern for the other Boys’ Ashram Schools is on 50:50 basis, while cent percent assistance is given to UTs for construction of both Girls’ and Boys’ Ashram Schools. However, funds are not provided for running the schools/ hostels. The ashram schools are managed by the State concerned. A statement showing State wise number of Ashram Schools supported by the Ministry of Tribal Affairs and State Government including Chhattisgarh for construction is at **Annexure 1**.

It has been proposed by the Government to discontinue the Scheme from 2018-19 and subsume the intervention in the scheme 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)'. The proposition has already been recommended by the Expenditure Finance Committee in its meeting dated 12.10.2017.

(d): Amount of funds allocated under the Scheme "Setting up of Ashram Schools in Tribal Sub-Plan (TSP) Areas" during last three years and current year are given below:

(Rs. in Lakh)	
Year	Allocation / Release of Funds
2014-15	4524.00
2015-16	300.00
2016-17	0.00
2017-18	1000.00
Total	5824.00

About 155 projects for construction of Ashram Schools in various States have been completed during the said period.

(e) Proposal for construction of one Ashram School in Assam at Hawda Ghat, Karbi Anglong has been received during 2016-17 under the scheme. However, funds for the said proposal has not been sanctioned due to want of utilization certificate from the State Government of previous years releases.

Annexure 1 referred to Lok Sabha Unstarred Question No. 234 for answer on 18.12.2017

State/UT	Number of Ashram Schools		
	Ashram Schools supported by Ministry of Tribal Affairs (MoTA)	Ashram/Tribal Schools supported by States/UTs	Total
Andaman & Nicobar Islands	NIL		
Andhra Pradesh	180	136	316
Arunachal Pradesh	Non TSP State/UT. Hence not covered under Scheme.		
Assam	3	0	3
Bihar	NIL		
Chhattisgarh	157	1058	1215
Daman & Diu	NIL		
Dadra & Nagar Haveli	Non TSP State/UT. Hence not covered under Scheme.		
Goa	1	0	1
Gujarat	164	0	164
Himachal Pradesh	NIL		
Jammu & Kashmir	NIL		
Jharkhand	11	83	94
Karnataka	28	5	33
Kerala	11	0	11
Lakshadweep	Non TSP State/UT. Hence not covered under Scheme.		
Madhya Pradesh	405	784	1189
Maharashtra	95	463	558
Manipur	NIL	5	5
Meghalaya	Non TSP State/UT. Hence not covered under Scheme.		
Mizoram	Non TSP State/UT. Hence not covered under Scheme.		
Nagaland	Non TSP State/UT. Hence not covered under Scheme.		
Odisha	97	684	781
Rajasthan	9	10	19
Sikkim	1	0	1
Tamil Nadu	NIL		
Tripura	24	29	53
Uttar Pradesh	7	5	12
Uttarakhand	12	10	22
West Bengal	NIL		
Total	1205	3272	4477